

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

12/07/2019

O.A./260/641/2017

P K MOHANTY & OTHERS

M.A./260/600/2017

-V/S-

M.A./260/211/2018

M/O RAILWAYS

ITEM NO:24

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr. N.K. Singh, Mr. B. Dash

Notes of The Registry	Order of The Tribunal
	<p>None for the applicant. None had appeared on behalf of the applicant on the previous date i.e., on 26.07.18 also. It seems that the applicant is no longer interested to pursue this case. Hence, the O.A. is dismissed for default for non prosecution on the part of the applicant. Mr. N.K. Singh and Mr. B. Dash, Ld. Counsels for the respondents are present.</p>
	<p>Copy of this order be given to applicant in his address by Speed Post/Registered Post.</p>
	<p>Free copy of this order be given to Ld. Counsels for both the sides.</p>

( SWARUP KUMAR MISHRA)  
MEMBER (J)

( GOKUL CHANDRA PATI)  
MEMBER (A)

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